

ITEM NO.52

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal Nos. 1942-1944/2022

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

GYANENDRA ETC ETC

Respondent(s)

(IA No. 170118/2019 - EXEMPTION FROM FILING O.T.)

Date : 24-07-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Appellant(s) Mr. Ardhendumauli Kumar Prasad, A.A.G.
Mr. Sarvesh Singh Baghel, AOR
Mr. Arun Pratap Singh Rajawat, Adv.

For Respondent(s) Mr. Shrutanjaya Bhardwaj, Adv.
Ms. Nidhi, AOR

Caveator-in-person, AOR

UPON hearing the counsel the Court made the following
O R D E R

List for final hearing in its seniority.

In the meantime, the parties may enter appearance.

Learned counsel as also respondent No.2 in-person are
permitted to look into the records received by the Registry.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR